

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.09.2024

**NOTICE**

Please take notice that the following matters listed in the Court – II on 30.09.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 44 of 2023 & I.A. No. 3187 of 2024  (PH)	Windamere Hotel Ltd. & Anr. Vs. Tenki Tenduf-La Davis	Nakul Mohta	Sananda Ganguli Ishaan Saha Vinamra Kapariha
	Comp. App. (AT) No. 56 of 2024  (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	Surbhi Anand	Ankit Kohli Anjali Singh-R18, 19 Aditya Kanodia- R16& Rishav Banerjee Abhishek Singh- R13 Manju Bhuteria- R4&9 Rishika Goyal- R1 Uditha Chakravorthy- R5&6

By order of Hon'ble Chairperson  
-Sd/-  
Registrar